

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO. 1280
ANSWERED ON – 09/02/2024

COURTS FOR RAPE CASES

1280. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) whether the Government proposes to set up district rape courts on the lines of district labour courts/fast track courts across the country and formulate any action plan to ensure early punishment to the rape accused and provide speedy justice to the rape victims and if so, the details thereof and the time by which it is likely to be done;
- (b) whether the Government also proposes to prepare a master plan and necessarily implement any significant scheme to provide immediate relief to the rape victims, if so, the details thereof;
- (c) whether the incidents of rape have increased in the country during the period from the year 2010-2022, if so, the details thereof, year and State-wise; and
- (d) whether it is a fact that police cases have also been registered in the said rape cases and if so, the number of cases registered and those in which judgement has been given from the year 2010 till date, year and State-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS;
AND MINISTER OF STATE IN THE MINISTRY OF CULTURE
(SHRI ARJUN RAM MEGHWAL)

(a) : Pursuant to the Criminal Law Amendment Act, 2018, the Central Government is implementing a Centrally Sponsored Scheme for setting up of Fast Track Special Courts (FTSCs) including exclusive POCSO (e-POCSO) Courts since October, 2019 for expeditious trial and disposal of pending cases pertaining to Rape and Prevention of Children from Sexual Offences (POCSO) Act in a time-bound manner.

The scheme was initially for one year, which was extended up to March, 2023. The Union Cabinet has further extended the Scheme for another three years, from 01.04.2023 to 31.03.2026 at a total outlay of Rs.1952.23 cr. including Rs.1207.24 cr. as Central Share to be incurred from Nirbhaya Fund.

As per data submitted by various High Courts, up to December 2023, 757 FTSCs including 411 exclusive POCSO (e-POCSO) Courts are functional in 30 States/UTs across the country which have disposed of more than 2,14,000 cases. State-wise details of number of functional Fast Track Special Courts along with the number of cases disposed as on 31.12.2023 is placed at **Annexure-I**.

(b) : (i) The Criminal Law (Amendment) Act, 2018, *inter alia*, prescribes timelines for investigation, inquiry, trial and appeal in respect of rape cases. Section 173 (1A) of the Code of Criminal Procedure (Cr.P.C.) prescribes two months' time limit for completion of investigation. Section 309 of Cr.P.C. prescribes a two-month time limit for completion of inquiry or trial. These provisions offer relief to rape victims by minimizing trauma, increasing accountability, and enhancing access to justice.

(ii) Women, children and victims of violence who have to file or defend a case are entitled to free legal services under Section 12 of the Legal Services Authorities Act, 1987.

Section 357A of the Code of Criminal Procedure, 1973, mandates that “(1) Every State Government in co-ordination with the Central Government shall prepare a scheme for providing funds for the purpose of compensation to the victim or his dependents who have suffered loss or injury as a result of the crime and who require rehabilitation....”. The Legal Services Authorities have been empowered to pass an award for payment of compensation under the Schemes prepared by the States under Section 357A of Cr.P.C.

Pursuant to the directions of Hon'ble Supreme Court of India in W.P. (C) No. 565/2012, a Committee was set up by NALSA to prepare Model Rules for Victim Compensation for sexual offences and acid attacks. The said Committee formulated the NALSA's Compensation Scheme for Women Victims/Survivors of Sexual Assault/other crimes-2018.

The details of compensations provided to the victims of the crime with effect from 2017-2018 to 2023-2024 (up to November, 2023) are as under:

Years	Applications received directly by Legal Service Institutions (A)	Applications / orders marked / directed by any Court (B)	Applications received including Court Orders (A+B)	Applications decided	Compensation Awarded (in Rs.)
2017-18	9,988	5,867	15,855	8,861	1,23,46,17,773
2018-19	9,426	6,943	16,369	10,755	1,68,43,92,746
2019-20	9,392	7,688	17,080	12,423	2,15,31,48,146
2020-21	8,765	4,050	12,815	9,786	1,45,62,36,012
2021-22	8,715	8,267	16,982	15,173	2,21,87,47,426
2022-23	15,196	14,740	29,936	20,900	3,47,80,37,352
2023-24 (upto Nov.,23)	8,805	9,617	18,422	15,780	2,55,26,52,001

(c) & (d): National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". The published reports are available till the year 2022. (www.ncrb.gov.in). State/UT-wise details of rape cases registered, cases charge-sheeted, cases convicted, cases in which trials were completed, persons arrested, persons charge-sheeted and persons convicted during the year 2010-2022 is at **Annexure-II**.

**Annexures as referred to in Reply to the Lok Sabha Unstarred Question
No. 1280 for 9th February, 2024**

Annexure-I

State/UT-wise number of functional FTSCs and cumulative disposal as of December, 2023

Sl. No.	State/UT	Functional Courts		Cumulative disposal since the inception of the Scheme
		FTSCs including e-POCSO	e-POCSO	
1	Andhra Pradesh	16	16	4083
2	Assam	17	17	4979
3	Bihar	46	46	9939
4	Chandigarh	1	0	244
5	Chhattisgarh	15	11	4377
6	Delhi	16	11	1503
7	Goa	1	0	44
8	Gujarat	35	24	10295
9	Haryana	16	12	5342
10	Himachal Pradesh	6	3	1282
11	J&K	4	2	151
12	Jharkhand	22	16	5822
13	Karnataka	31	17	8897
14	Kerala	54	14	16878
15	Madhya Pradesh	67	57	23613
16	Maharashtra	19	10	16907
17	Manipur	2	0	127
18	Meghalaya	5	5	382
19	Mizoram	3	1	169
20	Nagaland	1	0	57
21	Odisha	44	23	11960
22	Puducherry	1	1	44
23	Punjab	12	3	3565
24	Rajasthan	45	30	13003
25	Tamil Nadu	14	14	6228
26	Telangana	36	0	7799
27	Tripura	3	1	349
28	Uttarakhand	4	0	1355
29	Uttar Pradesh	218	74	55021
30	West Bengal	3	3	48

State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Cases in which Trials were Completed(CTC), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Rape (Section 376 IPC) during 2010-2022

SL	State/UT	2010							2011							2012						
		CR	CCS	CON	CTC	PAR	PCS	PCV	CR	CCS	CON	CTC	PAR	PCS	PCV	CR	CCS	CON	CTC	PAR	PCS	PCV
1	Andhra Pradesh	1362	1210	141	1031	1761	1674	173	1442	1216	111	1007	1758	1783	157	1341	1276	108	961	1664	1608	178
2	Arunachal Pradesh	47	34	4	6	49	40	4	42	38	4	23	47	41	4	46	24	3	30	47	24	3
3	Assam	1721	1110	95	526	1629	1153	117	1700	1012	179	769	1470	1080	165	1716	1110	97	506	1626	1156	153
4	Bihar	795	533	227	873	892	816	280	934	820	210	847	1185	1036	246	927	902	119	609	1327	1398	161
5	Chhattisgarh	1012	942	204	825	1198	1203	270	1053	1027	217	886	1257	1253	240	1034	988	223	977	1214	1201	259
6	Goa	36	44	5	27	50	62	7	29	33	4	14	34	46	4	55	26	1	12	61	35	1
7	Gujarat	408	391	33	187	617	620	40	439	409	31	211	621	616	46	473	438	31	202	647	631	56
8	Haryana	720	590	113	456	866	853	161	733	532	135	578	801	820	175	668	635	133	526	940	997	180
9	Himachal Pradesh	160	139	21	110	197	204	38	168	143	29	130	187	183	46	183	149	29	107	259	240	41
10	Jharkhand	773	705	171	596	836	911	194	784	604	185	474	758	731	220	812	602	161	562	780	706	196
11	Karnataka	586	512	54	350	771	703	82	636	533	74	374	837	812	84	621	587	65	428	842	795	97
12	Kerala	634	644	45	256	659	779	52	1132	706	31	201	1226	798	390	1019	961	57	249	1259	1186	62
13	Madhya Pradesh	3135	3089	777	2751	4387	4407	1230	3406	3223	826	3507	4593	4603	898	3425	3483	547	2801	4822	4842	758
14	Maharashtra	1599	1458	146	1048	2180	2145	202	1701	1565	205	1012	2533	2422	268	1839	1616	164	1018	2591	2479	215
15	Manipur	34	4	1	3	22	5	1	53	5	1	1	24	5	2	63	9	0	1	46	12	0
16	Meghalaya	149	80	4	9	135	73	4	130	81	0	20	128	83	0	164	93	7	15	182	100	7
17	Mizoram	92	94	84	87	112	125	123	77	68	46	57	74	70	40	103	95	61	74	122	96	59
18	Nagaland	16	13	14	19	17	19	12	23	20	16	19	27	19	29	21	15	8	11	26	21	19
19	Odisha	1025	1126	132	666	1363	1369	188	1112	1037	148	639	1224	1219	204	1458	1336	154	724	1666	1631	184
20	Punjab	546	438	166	490	766	654	244	479	426	155	427	598	571	208	680	512	151	456	895	696	201
21	Rajasthan	1571	972	202	656	1343	1355	298	1800	1119	205	785	1642	1634	358	2049	1225	230	766	1807	1778	408
22	Sikkim	18	31	2	3	21	30	1	16	12	11	20	25	12	11	34	24	1	2	29	20	18
23	Tamil Nadu	686	487	105	432	777	682	136	677	478	72	353	837	611	110	737	558	60	299	962	862	104
24	Telangana																					
25	Tripura	238	185	28	112	320	226	32	205	238	24	202	258	248	28	229	206	16	109	202	215	19
26	Uttar Pradesh	1563	1171	705	1392	2580	1842	1304	2042	1580	816	1447	3571	2398	1325	1963	1513	619	1230	3593	2508	809
27	Uttarakhand	121	104	58	111	171	159	86	129	98	48	88	149	143	73	148	128	75	119	184	187	93
28	West Bengal	2311	1866	90	655	2395	2242	128	2363	2004	79	686	1870	2104	121	2046	2165	112	1023	1963	2165	124
	TOTAL STATE(S)	21358	17972	3627	13677	26114	24351	5407	23305	19027	3862	14777	27734	25341	5452	23854	20676	3232	13817	29756	27589	4405

29	A&N Islands	24	20	0	0	39	28	0	13	22	0	0	28	48	0	12	7	3	8	17	15	3
30	Chandigarh	31	29	14	31	44	38	16	27	21	9	21	27	31	10	27	34	9	27	34	41	11
31	D&N Haveli and Daman & Diu	4	5	2	4	4	5	2	5	3	0	4	4	3	0	8	10	2	7	15	17	3
32	Delhi	507	449	141	407	602	532	201	572	477	186	448	707	647	243	706	568	297	603	892	862	368
33	Jammu & Kashmir	245	177	3	143	266	259	5	277	231	14	169	349	346	18	303	257	19	253	388	387	28
34	Ladakh																					
35	Lakshadweep	0	0	0	0	0	0	0	0	0	1	2	0	0	1	0	0	0	0	0	0	0
36	Puducherry	3	2	1	1	5	2	1	7	4	0	2	29	20	0	13	13	1	2	15	14	3
	TOTAL UT(S)	814	682	161	586	960	864	225	901	758	210	646	1144	1095	272	1069	889	331	900	1361	1336	416
	TOTAL (ALL INDIA)	22172	18654	3788	14263	27074	25215	5632	24206	19785	4072	15423	28878	26436	5724	24923	21565	3563	14717	31117	28925	4821

Annexure-II

State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Cases in which Trials were Completed(CTC), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Rape (Section 376 IPC) during 2010-2022

SL	State/UT	2013							2014						
		CR	CCS	CON	CTC	PAR	PCS	PCV	CR	CCS	CON	CTC	PAR	PCS	PCV
1	Andhra Pradesh	1635	1149	105	907	1960	1679	190	961	650	59	469	1237	989	70
2	Arunachal Pradesh	75	62	1	2	106	61	1	83	74	3	7	93	86	4
3	Assam	1937	1366	123	884	1745	1313	123	1980	1368	170	829	3673	1529	176
4	Bihar	1128	840	180	566	1156	1039	271	1127	848	116	432	1226	987	132
5	Chhattisgarh	1380	1366	364	1313	1637	1591	485	1436	1429	304	1225	1708	1847	342
6	Goa	86	60	2	7	103	72	2	95	73	4	14	105	91	4
7	Gujarat	732	662	43	229	1027	998	54	841	762	30	281	1204	1202	35
8	Haryana	971	792	287	899	1398	1386	420	1174	932	205	791	1456	1369	257
9	Himachal Pradesh	250	199	56	228	299	307	81	283	207	36	106	329	267	47
10	Jharkhand	1204	884	264	653	1135	1058	308	1050	1015	245	663	1583	1620	262
11	Karnataka	1030	856	90	425	1263	1156	101	1324	1190	72	415	1950	1720	108
12	Kerala	1221	977	92	361	1358	1151	103	1347	1155	103	401	1442	1332	116
13	Madhya Pradesh	4335	4085	1079	4369	5879	5800	1456	5076	4960	1231	3794	6719	6719	1830
14	Maharashtra	3063	2591	181	1032	4243	3814	249	3438	3024	202	1058	4567	4141	254
15	Manipur	72	15	2	4	37	16	6	75	41	3	7	75	41	3
16	Meghalaya	183	198	7	13	190	215	7	118	139	12	18	162	144	12
17	Mizoram	89	69	39	59	89	83	47	120	106	41	54	143	124	44
18	Nagaland	31	22	18	21	41	26	10	30	26	14	18	42	33	22
19	Odisha	1832	1660	108	675	2080	2047	131	1978	1661	141	761	2192	2005	151
20	Punjab	888	812	382	926	1048	978	464	981	797	276	743	1248	1052	349
21	Rajasthan	3285	1947	270	852	2783	2771	434	3759	2079	362	957	2848	2776	524
22	Sikkim	43	48	59	80	43	44	59	47	43	22	39	107	103	22
23	Tamil Nadu	923	1076	133	507	1193	1247	186	455	574	157	577	764	900	233
24	Telangana								979	841	49	414	1247	1057	67
25	Tripura	233	252	21	121	356	298	21	239	191	30	99	258	415	46
26	Uttar Pradesh	3050	2302	663	1234	5587	3664	939	3467	2850	594	1183	6329	4860	843
27	Uttarakhand	228	179	111	197	289	291	189	270	195	54	134	296	271	84
28	West Bengal	1685	2577	151	1197	2674	2642	181	1466	1453	108	1046	2602	1715	125
	TOTAL STATE(S)	31589	27046	4831	17761	39719	35747	6518	34199	28683	4643	16535	45605	39395	6162

29	A&N Islands	27	35	3	14	36	44	3	32	30	3	23	37	39	3
30	Chandigarh	45	29	18	43	49	31	21	59	47	12	37	66	62	16
31	D&N Haveli and Daman & Diu+	13	12	0	4	19	17	0	7	11	1	6	8	11	1
32	Delhi	1636	1386	227	636	1851	1608	314	2096	1836	267	774	2105	2047	436
33	Jammu & Kashmir*	378	241	22	374	404	401	36	331	225	18	272	346	339	19
34	Ladakh														
35	Lakshadweep	2	0	0	0	4	0	0	1	1	0	0	1	3	0
36	Puducherry	17	6	0	1	33	8	0	10	7	0	2	15	8	0
	TOTAL UT(S)	2118	1709	270	1072	2396	2109	374	2536	2157	301	1114	2578	2509	475
	TOTAL (ALL INDIA)	33707	28755	5101	18833	42115	37856	6892	36735	30840	4944	17649	48183	41904	6637

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2013, 2014 Telangana State was Created in 2014

*' Data of erstwhile Jammu & Kashmir State including Ladakh for 2013, 2014

State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Cases in which Trials were Completed(CTC), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Rape (Section 376 IPC) during 2010-2022

SL	State/UT	2015							2016							2017						
		CR	CCS	CON	CTC	PAR	PCS	PCV	CR	CCS	CON	CTC	PAR	PCS	PCV	CR	CCS	CON	CTC	PAR	PCS	PCV
1	Andhra Pradesh	1027	846	82	510	1341	1140	108	994	937	79	631	1186	1131	107	988	908	78	834	1550	1252	149
2	Arunachal Pradesh	71	66	0	1	105	79	0	92	63	14	24	102	77	14	59	48	1	4	83	74	1
3	Assam	1733	1405	163	834	1700	1402	161	1779	1276	103	636	1976	1359	104	1772	1214	73	468	2515	2009	76
4	Bihar	1041	904	169	434	1183	1096	181	1008	1157	146	390	997	1216	174	605	648	112	262	1738	791	134
5	Chhattisgarh	1560	1481	757	1569	1787	1814	862	1626	1608	453	1518	1992	1927	565	1908	1865	490	1456	2201	2156	618
6	Goa	86	74	15	57	93	89	18	61	57	11	61	68	61	11	76	88	10	56	91	91	15
7	Gujarat	503	501	21	208	812	815	24	982	874	26	213	1369	1278	27	477	478	22	207	754	732	37
8	Haryana	1070	770	186	752	1146	1152	286	1187	827	123	600	1334	1224	175	1099	693	165	633	987	886	203
9	Himachal Pradesh	244	222	23	113	299	315	43	252	223	42	162	329	311	53	249	197	28	129	280	237	29
10	Jharkhand	1053	925	172	748	1233	1028	219	1109	878	187	565	1270	961	204	914	763	422	583	1323	851	426
11	Karnataka	589	649	72	448	1115	1120	86	1655	1311	91	695	1929	1638	105	546	548	63	476	921	881	71
12	Kerala	1256	1185	122	413	1422	1462	131	1656	1558	81	380	1968	1754	99	2003	1868	150	532	2488	2107	159
13	Madhya Pradesh	4391	4318	805	3244	6250	6337	1167	4882	4771	990	3742	6692	6530	1399	5562	5613	1409	4070	7643	7611	1694
14	Maharashtra	4144	3456	292	1379	5188	4552	393	4189	3825	317	1604	5153	4960	430	1933	1861	138	953	2990	2208	195
15	Manipur	46	32	3	8	33	32	5	55	51	2	6	39	51	5	40	26	6	8	40	28	9
16	Meghalaya	93	78	8	22	104	84	8	190	168	64	85	179	282	103	119	75	9	29	134	119	11
17	Mizoram	58	96	60	85	68	106	77	23	27	21	26	28	32	23	25	24	8	12	31	31	10
18	Nagaland	35	29	8	11	35	40	12	26	28	8	20	25	31	10	10	16	15	18	25	17	16
19	Odisha	2251	2183	161	922	2681	2543	200	1983	1996	142	843	2235	2293	206	2070	2117	154	937	2477	2454	181
20	Punjab	886	717	257	751	991	960	335	838	654	174	565	928	857	219	530	368	110	352	623	535	129
21	Rajasthan	3644	2006	433	1242	2766	2806	574	3656	2084	345	1055	2822	2831	535	3305	1836	661	1645	2471	2430	810
22	Sikkim	5	12	4	9	7	14	6	92	64	5	11	100	72	5	17	23	8	17	30	29	9
23	Tamil Nadu	421	375	143	570	529	558	169	319	386	91	480	544	556	113	283	321	60	471	531	469	101
24	Telangana	1105	1019	56	545	1278	1230	74	1278	942	80	589	1566	1175	93	552	464	44	411	879	632	46
25	Tripura	213	185	33	102	220	205	39	207	168	36	102	235	192	38	95	92	16	60	131	112	19
26	Uttar Pradesh	3025	2347	910	1599	5369	3726	1331	4816	3708	747	1552	8188	5462	1057	4246	3436	1170	1712	5718	5635	1341
27	Uttarakhand	283	217	196	327	282	288	247	336	263	61	114	334	312	78	374	305	79	140	402	408	87
28	West Bengal	1199	1857	114	856	1347	1990	128	1110	1318	115	1037	2268	2385	128	1084	1263	72	708	1784	1825	75
	TOTAL STATE(S)	32032	27955	5265	17759	39384	36983	6884	36401	31222	4554	17706	45856	40958	6080	30941	27158	5573	17183	40840	36610	6651
29	A&N Islands	36	28	1	15	32	28	1	30	23	0	7	36	27	0	13	12	0	8	14	14	0

30	Chandigarh	72	66	15	36	92	85	24	68	57	17	53	82	78	19	65	65	28	75	81	81	46
31	D&N Haveli and Daman & Diu	13	5	2	4	12	5	2	26	26	2	15	26	25	2	8	14	3	15	9	12	3
32	Delhi	2199	1740	215	723	2177	2075	253	2155	2109	156	586	2444	2162	178	1229	1306	202	637	1933	1503	234
33	Jammu & Kashmir	296	203	16	227	329	314	21	256	185	9	183	343	268	9	296	185	16	181	311	308	23
34	Ladakh																					
35	Lakshadweep	0	0	0	0	0	0	0	5	2	0	0	5	3	0	0	0	0	0	0	0	0
36	Puducherry	3	4	0	0	10	4	0	6	4	1	2	5	4	1	7	10	0	0	9	6	0
	TOTAL UT(S)	2619	2046	249	1005	2652	2511	301	2546	2406	185	846	2941	2567	209	1618	1592	249	916	2357	1924	306
	TOTAL (ALL INDIA)	34651	30001	5514	18764	42036	39494	7185	38947	33628	4739	18552	48797	43525	6289	32559	28750	5822	18099	43197	38534	6957

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2015-17

*' Data of erstwhile Jammu & Kashmir State including Ladakh for 2015-17

Annexure-II

State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Cases in which Trials were Completed(CTC), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Rape (Section 376 IPC) during 2010-2022

SL	State/UT	2018							2019						
		CR	CCS	CON	CTC	PAR	PCS	PCV	CR	CCS	CON	CTC	PAR	PCS	PCV
1	Andhra Pradesh	971	898	66	589	1666	1425	113	1086	691	71	686	1597	1237	88
2	Arunachal Pradesh	67	52	3	7	75	60	3	63	42	2	4	78	46	2
3	Assam	1648	1283	45	898	1874	1334	47	1773	1468	48	519	2504	1637	49
4	Bihar	651	721	89	159	1130	1062	123	730	539	62	206	897	770	83
5	Chhattisgarh	2091	1959	412	1274	2422	2292	463	1036	1051	429	1263	1228	1227	539
6	Goa	61	73	3	47	67	98	7	72	72	1	37	89	87	1
7	Gujarat	553	508	18	134	803	793	20	528	485	26	139	753	744	31
8	Haryana	1296	769	148	685	1080	1007	182	1480	843	102	708	1127	1089	128
9	Himachal Pradesh	344	309	27	97	434	424	31	359	323	46	144	436	404	58
10	Jharkhand	1090	823	127	376	999	902	129	1416	929	369	611	939	1042	388
11	Karnataka	492	481	78	420	685	675	84	505	416	31	288	670	613	35
12	Kerala	1945	1657	158	733	2214	1957	218	2023	1675	124	641	2441	1873	125
13	Madhya Pradesh	5433	5353	1016	3821	7074	7018	1235	2485	2424	754	3417	3260	3238	1020
14	Maharashtra	2142	1858	183	1052	3267	2386	217	2299	1994	159	1056	3070	2515	180
15	Manipur	52	26	4	10	58	34	4	36	21	8	17	38	27	8
16	Meghalaya	87	50	8	33	94	50	8	102	71	45	148	105	77	45
17	Mizoram	50	44	3	3	51	44	3	42	40	19	21	47	42	21
18	Nagaland	10	9	9	10	13	10	9	8	7	2	4	17	13	4
19	Odisha	918	1239	143	1036	1403	1452	149	1382	1180	120	753	1567	1589	122
20	Punjab	831	670	161	603	876	847	204	1002	809	194	691	1110	1083	259
21	Rajasthan	4335	2374	521	1285	3131	3134	691	5997	3323	767	1551	4507	4349	987
22	Sikkim	16	14	5	14	15	15	8	11	11	2	6	12	12	2
23	Tamil Nadu	331	319	60	438	501	412	85	362	277	62	372	479	386	77
24	Telangana	606	461	22	224	1201	810	22	873	692	31	393	1112	906	42
25	Tripura	97	99	9	66	134	138	10	88	83	21	81	135	112	21
26	Uttar Pradesh	3946	3252	1064	1925	5748	5232	1517	3065	2509	746	1301	4192	3745	1037
27	Uttarakhand	561	352	35	76	521	505	41	526	445	122	193	532	522	144
28	West Bengal	1069	858	80	497	1148	1066	92	1068	948	67	707	1207	1338	79
	TOTAL STATE(S)	31693	26511	4497	16512	38684	35182	5715	30417	23368	4430	15957	34149	30723	5575

29	A&N Islands	30	37	2	5	41	44	2	13	12	4	21	13	13	4
30	Chandigarh	86	52	24	45	70	69	39	112	87	15	36	124	98	16
31	D&N Haveli and Daman & Diu+	10	6	3	12	13	7	6	4	7	0	6	12	11	0
32	Delhi	1215	1654	159	552	1960	1879	178	1253	1293	163	698	1621	1587	173
33	Jammu & Kashmir*	320	209	23	187	347	332	29	223	164	15	193	234	239	19
34	Ladakh														
35	Lakshadweep	2	0	0	0	2	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	10	7	0	0	14	14	0
	TOTAL UT(S)	1663	1958	211	801	2433	2331	254	1615	1570	197	954	2018	1962	212
	TOTAL (ALL INDIA)	33356	28469	4708	17313	41117	37513	5969	32032	24938	4627	16911	36167	32685	5787

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2018, 2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh for 2018, 2019

Annexure-II

State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Cases in which Trials were Completed(CTC), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Rape (Section 376 IPC) during 2010-2022

SL	State/UT	2020							2021							2022						
		CR	CCS	CON	CTC	PAR	PCS	PCV	CR	CCS	CON	CTC	PAR	PCS	PCV	CR	CCS	CON	CTC	PAR	PCS	PCV
1	Andhra Pradesh	1095	1134	36	402	1898	1625	40	1188	1320	27	305	1929	1882	34	621	585	27	561	1138	1013	37
2	Arunachal Pradesh	60	63	0	1	77	77	0	83	69	12	23	89	75	13	74	75	16	26	89	86	16
3	Assam	1657	1195	14	462	2174	1222	14	1733	1175	22	348	2317	1622	31	1113	1354	64	710	2142	1420	68
4	Bihar	806	697	41	67	711	750	47	786	684	80	127	833	814	91	881	915	162	251	1258	1042	193
5	Chhattisgarh	1210	1221	124	313	1554	1461	148	1093	1090	155	482	1302	1280	184	1246	1291	458	886	1532	1503	577
6	Goa	60	58	4	21	66	66	4	72	62	1	27	78	86	1	73	72	9	37	77	79	9
7	Gujarat	486	464	6	62	683	673	8	589	550	14	117	771	768	14	610	565	15	256	811	805	24
8	Haryana	1373	784	31	145	1063	1029	38	1716	909	72	443	1178	1159	87	1787	892	60	661	1135	1092	75
9	Himachal Pradesh	331	317	29	85	470	480	36	358	327	42	114	460	456	49	359	334	73	195	415	396	84
10	Jharkhand	1321	966	217	371	1020	1060	220	1425	1036	139	250	1180	1146	159	1298	1246	276	751	1296	1341	296
11	Karnataka	504	436	23	341	691	611	29	555	550	43	367	894	836	50	595	479	34	406	808	719	51
12	Kerala	637	1362	824	1307	1399	2180	828	771	955	137	784	1106	1068	150	814	920	106	1322	1068	1073	196
13	Madhya Pradesh	2339	2311	367	1087	3092	3075	402	2947	2903	610	2585	3824	3767	860	3029	3044	875	3462	3901	3826	1055
14	Maharashtra	2061	1935	88	418	2975	2524	111	2496	2364	98	695	3938	3125	107	2904	2608	166	1319	3940	3239	197
15	Manipur	32	18	1	5	37	20	2	26	18	0	10	24	18	0	42	14	4	10	34	15	4
16	Meghalaya	67	36	9	28	56	37	9	75	61	10	26	76	62	10	75	77	16	58	61	81	16
17	Mizoram	33	32	10	13	36	33	11	26	27	6	8	29	29	6	14	14	8	12	18	18	9
18	Nagaland	4	3	6	7	9	3	6	4	3	0	1	3	3	0	7	7	0	2	7	7	0
19	Odisha	1211	1167	33	201	1298	1475	33	1456	1401	51	503	1625	1643	53	1464	1449	200	1672	1440	1683	202
20	Punjab	502	445	57	206	656	569	79	464	427	75	355	557	557	113	517	358	95	381	592	485	125
21	Rajasthan	5310	2949	686	1512	3834	3753	821	6337	3676	727	1519	4848	4834	888	5399	2695	783	1519	3426	3492	913
22	Sikkim	12	10	0	3	14	11	0	8	6	4	5	8	7	4	13	17	7	29	19	18	8
23	Tamil Nadu	389	324	29	139	513	404	43	422	327	39	237	603	425	43	421	394	55	279	655	567	61
24	Telangana	764	837	32	272	1210	1030	46	823	885	56	427	1120	1029	69	814	946	45	530	1467	1366	46
25	Tripura	79	67	4	29	105	92	4	61	66	6	19	69	74	6	62	55	7	37	75	83	9
26	Uttar Pradesh	2769	2249	975	1375	3735	3236	1308	2845	2219	735	1228	3629	3109	968	3690	2824	1280	1935	4468	4028	1499
27	Uttarakhand	487	418	50	119	488	481	50	534	423	106	212	501	495	118	867	754	70	197	818	820	71
28	West Bengal	1128	983	12	393	1051	1242	14	1123	1108	16	224	1091	1351	22	1111	991	22	378	1172	1488	33
	TOTAL STATE(S)	26727	22481	3708	9384	30915	29219	4351	30016	24641	3283	11441	34082	31720	4130	29900	24975	4933	17882	33862	31785	5874

29	A&N Islands	2	3	0	9	3	4	0	15	14	0	17	14	18	0	12	12	3	18	12	15	3
30	Chandigarh	60	67	7	18	66	85	9	74	78	8	21	72	85	10	78	76	30	70	104	102	32
31	D&N Haveli and Daman & Diu	4	4	0	1	3	4	0	3	4	0	3	5	4	0	9	9	3	11	10	9	5
32	Delhi	997	973	86	182	1367	1214	94	1250	1206	62	189	1749	1562	70	1212	1236	87	362	1776	1558	108
33	Jammu & Kashmir	243	154	8	107	242	233	9	315	216	15	111	313	312	17	287	180	11	170	271	258	15
34	Ladakh	2	1	0	2	1	1	0	2	1	0	1	2	1	0	5	5	0	1	5	5	0
35	Lakshadweep	3	0	0	0	3	0	0	0	2	0	0	2	2	0	4	3	0	0	0	3	0
36	Puducherry	8	10	5	10	10	10	10	2	2	0	0	2	2	0	9	12	0	3	15	15	0
	TOTAL UT(S)	1319	1212	106	329	1695	1551	122	1661	1523	85	342	2159	1986	97	1616	1533	134	635	2193	1965	163
	TOTAL (ALL INDIA)	28046	23693	3814	9713	32610	30770	4473	31677	26164	3368	11783	36241	33706	4227	31516	26508	5067	18517	36055	33750	6037

Source: Crime in India

Clarifications are pending from Nagaland for the year 2022